

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000022/2023	MANORANJAN KAR VS M/S. ODISHA STATE DISASTER MANAGEMENT AUTHORITY	SANDEEP PARIDA VS	// ()
2	ARBP/000023/2023	MANORANJAN KAR VS M/S. ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR.	SANDEEP PARIDA VS	// ()
3	BLAPL/0004114/2023	BUDHURAM MUNDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KANJIPANI /98 /2022 ()
4	BLAPL/0004115/2023	SRIKANTA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHAKAPADA PS /86 /2022 ()
5	BLAPL/0004116/2023	LOKANATH @ BADAL PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	JODA /30 /2021 ()
6	BLAPL/0004117/2023	PRADEEP PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /123 /2016 ()
7	BLAPL/0004118/2023	SK. MUNA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	BALIANTA P.S. /354 /2022 ()
8	BLAPL/0004119/2023	RABINDRA JENA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	//0 ()
9	BLAPL/0004120/2023	SAUMYA @ SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BEGUNIA P.S. /33 /2023 ()
10	BLAPL/0004121/2023	HEMANTA PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /93 /2023 ()
11	BLAPL/0004122/2023	RAJU @ RAJESH @ SK. SARAFAT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BINJHARPUR /42 /2018 ()

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0004123/2023	SRIKANTA KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BHARATPUR PS /65 /2023 () //
13	BLAPL/0004124/2023	RAJU SHARMA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	G.R.P.S. /13 /2023 () //
14	BLAPL/0004125/2023	BINAY KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAMBADI /2 /2023 () //
15	BLAPL/0004126/2023	BINAY KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAMBADI /15 /2023 () //
16	BLAPL/0004127/2023	BINAY KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAMBADI /16 /2023 () //
17	BLAPL/0004128/2023	RAJA @ RAJENDRA MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	BARBIL /26 /2023 () //
18	BLAPL/0004129/2023	AKASH KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /383 /2021 () //
19	BLAPL/0004130/2023	TAPAN NAYAK VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BARAMBA /128 /2022 () //
20	BLAPL/0004131/2023	GANESH SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /475 /2022 () //
21	BLAPL/0004132/2023	DAKTOR @ RAMA MURMU VS STATE OF ODISHA	BANAMALI BARIK VS	TIRING /149 /2022 () //
22	BLAPL/0004133/2023	RAHUL KHAN @ BIKI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /126 /2023 () //
23	BLAPL/0004134/2023	LITU PARIDA	LINGARAJ SARANGI	BISOI /170 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0004135/2023	STATE OF ODISHA PRAKASH KUMAR SWAIN	SURYAKANTA DWIBEDI	// PHIRINGIA /84 /2019
		VS	VS	()
25	BLAPL/0004136/2023	STATE OF ODISHA SAMAR MAHALIK	BISWA RANJAN NAYAK	// BALASORE TOWN /40 /2023
		VS	VS	()
26	BLAPL/0004137/2023	STATE OF ODISHA KURKUTI DAS	SWARAJ PATEL	// LEPHRIPADA /224 /2022
		VS	VS	()
27	BLAPL/0004138/2023	STATE OF ODISHA DIPU DAS @ DIPAK DAS	SK. ZAFARULLA	// SAHADEV KHUNTA /40 /2023
		VS	VS	()
28	BLAPL/0004139/2023	STATE OF ODISHA SURESH GOPE @ BADA @ SURAJ	SK. ZAFARULLA	// CHAMPUA /14 /2023
		VS	VS	()
29	BLAPL/0004140/2023	STATE OF ODISHA SUREN @ SUREND GOND	TUKUNA KUMAR MISHRA	// KUNDEI /28 /2023
		VS	VS	()
30	BLAPL/0004141/2023	STATE OF ODISHA KASA @KOSA MADKAMI	PRASANTA KUMAR NANDA	// MALKANGIRI /286 /2021
		VS	VS	()
31	BLAPL/0004142/2023	STATE OF ODISHA RAMA SABAR @ RAMA CHANDRA SABAR	DIPTI RANJAN BHOKTA	// PADMAPUR /19 /2021
		VS	VS	()
32	BLAPL/0004143/2023	STATE OF ODISHA RATNAKAR MAGHI	SURYA KANTA PRADHAN	// BOUDH /415 /2022
		VS	VS	()
33	BLAPL/0004144/2023	STATE OF ODISHA SANKAR SAHU	TANMAYA KUMAR MOHANTY	// DHENKANAL SADAR /20 /2023
		VS	VS	()
34	BLAPL/0004145/2023	STATE OF ODISHA RAJIV KUMAR PATRA	ADWITIYA SATPATHY	// KHANDAGIRI P.S. /285 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0004146/2023	STATE OF ODISHA ALOK BHUTIA VS	BASUDEV PUJARI VS	// TALCHER TOWN /766 /2022 ()
36	BLAPL/0004147/2023	STATE OF ODISHA BRAHMANANDA PRADHAN VS	SMRUTI RANJAN MOHAPATRA VS	// BAUNISUNI /181 /2021 ()
37	BLAPL/0004148/2023	STATE OF ODISHA SUBHENDU KUMAR PATI VS	AMIT BISWAL VS	// PAPADAHANDI /165 /2022 ()
38	BLAPL/0004149/2023	STATE OF ODISHA RUBY @ GITANJALI SWAIN VS	SAPAN KUMAR LENKA VS	// OLATPUR /93 /2022 ()
39	BLAPL/0004150/2023	STATE OF ODISHA BASUDEV BISWAL VS	PRASANTA KUMAR SAHOO VS	// JASHIPUR /70 /2023 ()
40	BLAPL/0004151/2023	STATE OF ODISHA SUBASH MUDULI VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /10 /2023 ()
41	BLAPL/0004152/2023	STATE OF ODISHA PUSPALATA MANDALA @ KHANDI VS	KHUSBU PANIGRAHI VS	// BASTA /48 /2023 ()
42	BLAPL/0004153/2023	STATE OF ODISHA KHADALA SENAPATI VS	KURESH PRASAD DASH VS	// BUGUDA /89 /2006 ()
43	BLAPL/0004154/2023	STATE OF ODISHA BRAJAKISHORE JENA VS	BIKASH CHANDRA PARIJA VS	// BARI /162 /2022 ()
44	BLAPL/0004155/2023	STATE OF ODISHA ABU @ SK. ABU RAJA VS	SUSANTA KUMAR BARAL VS	// NISCHINTAKOILI /52 /2023 ()
45	BLAPL/0004156/2023	STATE OF ODISHA BALARAM SATAPATHY VS STATE OF ODISHA	AMIT KUMAR NATH VS	// ANGUL TOWN /158 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0004157/2023	SANJAYA KUMAR BARIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SORO /233 /2022 () //
47	BLAPL/0004158/2023	ANIL TAKRI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /45 /2023 () //
48	BLAPL/0004159/2023	SHANKARA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GHANTAPADA /27 /2023 () //
49	BLAPL/0004160/2023	VISHAL PRADHAN VS STATE OF ODISHA	SOMANATH SATAPATHY VS	JAGATPUR /69 /2023 () //
50	BLAPL/0004161/2023	GOBINDA MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	RAIRANGPUR (RURAL) /92 /2022 () //
51	BLAPL/0004162/2023	DUEGESH SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //
52	BLAPL/0004163/2023	JITU @ KALIA @ JITENDRA KUMAR PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /11 /2012 () //
53	CMAPL/0000306/2023	BINAPANI SADUAL@RAY VS BASANTI LATIKA SADUAL	ADV VS	// () //
54	CMAPL/0000307/2023	MINAKHEE PANIGRAHI VS STATE OF ODISHA	ADV VS	// () //
55	CMAPL/0000308/2023	DEBENDRFA KUMAR TIWARI VS R.D.C., NORTHERN DIVN., SAMBALPUR	AMIT PRASAD BOSE VS	// () //
56	CMAPL/0000309/2023	NIHAR R.NAYAK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// () //
57	CMAPL/0000310/2023	ANNAPURNA OJHA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		KALANDI OJHA		//
58	CMAPL/0000311/2023	A.O., WESCO UTILITY	SOMALIN PATNAIK	//
		VS	VS	0
		OMBUDSMAN-II, OERC		//
59	CMAPL/0000312/2023	M/S. R.L. SINGH ENGINEERS AND BUILDERS PVT. LTD	ABHISIT KUMAR DASH	//
		VS	VS	0
		ASST. COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX		//
60	CMP/0000435/2023	SAILABALA MOHARANA	NARAYAN PRASAD PARIJA	//
		VS	VS	0
		RADHASHYAM MAHARANA		//
61	CMP/0000436/2023	SATYANARAYAN BARIK	DEBENDRA KUMAR SAHOO -1	//
		VS	VS	0
		LAXMIDHAR BARIK		//
62	CMP/0000437/2023	BIDYADHAR PRADHAN	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
63	CONTC/0002484/2023	PABITRA BEHERA	ADV	//
		VS	VS	0
		SIDDHARTHA SHANKAR SWAIN, I.A.S.		//
64	CONTC/0002485/2023	MITALI SAMAL	ADV	//
		VS	VS	0
		SIBASIS MOHARANA, ADDL. C.D.M. AND P.H.O., JAJPUR		//
65	CONTC/0002486/2023	PRANATI SAHOO	adv.	//
		VS	VS	0
		DR. SIBASIS MOHARANA, ADDL. C.D.M. AND P.H.O., JAJPUR		//
66	CONTC/0002487/2023	PRATIVA RANI PANDA	ADV.	//
		VS	VS	0
		DR. SIBASIS MOHARANA, ADDLO. C.D.M. AND P.H.O., JAJPUR		//
67	CONTC/0002488/2023	SANTOSHI BARAL	ADV.	//
		VS	VS	0
		DR. SIBASIS MOHARANA, ADDL.C.D.M. AND P.H.O., JAJPUR		//
68	CONTC/0002489/2023	JAJATI KESHARI GIRI	adv.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0002490/2023	GUNA PUNAM TAPAS KUMAR, DIRECTOR, SC AND ST DEV. DEPT., ODISHA, BBSR. SATYARANJAN JATI VS	ADV. VS	// // 0
70	CONTC/0002491/2023	PRADEEP KUMAR DAS, DIR. OF SESECONDARY EDUCATION, ORISSA, BBSR. SILPI DASGUPTA VS	ADV VS	// // 0
71	CONTC/0002492/2023	BISWANATH TARAI, D.E.O, KHURDA GYANARANJAN NAYAK VS	ADV VS	// // 0
72	CONTC/0002493/2023	BISHNUPADA SETHI, PRINCIPAL SECY. TO GOVT., HIGHER EDU. DEPT., BBSR MARY SAHOO VS	ADV VS	// // 0
73	CONTC/0002494/2023	SUNIL KUMAR BANSAL, D.G. OF POLICE, CUTTACK MILLAN PRADHAN VS	ADV. VS	// // 0
74	CONTC/0002495/2023	GUNA PUNAM TAPAS KUMAR, DIRECTOR, SC AND ST DEV. DEPT., ODISHA, BBSR. RABINARAYAN BEHERA VS	SANGRAM JENA VS	// // 0
75	CONTC/0002496/2023	ASWATHY S, I.A.S. SANTOSH KUMAR SAHOO VS	ADV VS	// // 0
76	CONTC/0002497/2023	SHALINI PANDIT, I.A.S. JOGENDRA PRADHAN VS	ADV VS	// // 0
77	CONTC/0002498/2023	SHALINI PANDIT, I.A.S. JOGENDRA PRADHAN VS	ADV VS	// // 0
78	CONTC/0002499/2023	SHALINI PANDIT, I.A.S. BASANTA KUMAR DAS VS	ADV VS	// // 0
79	CONTC/0002500/2023	BISHNUPADA SETHI, IAS MANMOHAN KAR VS	ADV VS	// // 0
		SASWAT MISHRA, IAS		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0002501/2023	NABA KRISHNA MAHAPATRA VS JYOTIRANJAN MISHRA, DIRECTOR OF ELEMENTARY EDU.,ORISSA	ADV VS	// ()
81	CONTC/0002502/2023	CHAMPAKALATA MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// ()
82	CONTC/0002503/2023	SUNYABASI SAHOO VS MINARANI MANGAL, D.E.O, SAMBALPUR	ADV VS	// ()
83	CONTC/0002504/2023	PRAVAT RANJAN BEHERA VS MANAGER ,TATA MOTORS FINANCE LTD.	AMRUT BARAL VS	// ()
84	CONTC/0002505/2023	BHAGIRATHI MAJHI VS COMMANDANT GENERAL, HOME GUARDS AND FIRE SERVICES, CTC	ADV VS	// ()
85	CONTC/0002506/2023	PRAMOD KHORA VS COMMANDANT GENERAL, HOME GUARDS AND FIRE SERVICES, CTC	ADV VS	// ()
86	CONTC/0002507/2023	SOMANATH ROUT VS RANJAN KUMAR DAS, I.A.S.	ABHISHEK MOHANTY VS	// ()
87	CRLA/0000405/2023	KUNI SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 ()
88	CRLA/0000406/2023	SANTOSH KUMAR JENA @ PANKAJ VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIAPADA /99 /2023 ()
89	CRLA/0000407/2023	CHINMAYA MANGARAJ @ BABLU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	DHAULI PS /13 /2023 ()
90	CRLMA/0000117/2023	NAMITA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	KHALLIKOTE /154 /2013 ()
91	CRLMA/0000118/2023	NARAHARI GOUDA	ADV	//0

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CRLMA/0000119/2023	STATE OF ODISHA JAGAN JENA	SURYANARAYAN PANIGRAHI	// MANCHESWAR P.S. /220 /2021
		VS	VS	()
93	CRLMC/0001870/2023	STATE OF ODISHA PADMA BHUSAN DASH	RANJAN KUMAR SAHOO	// SAHADEV KHUNTA /420 /2022
		VS	VS	()
94	CRLMC/0001871/2023	STATE OF ODISHA BABLU @ ASHOK KUMAR JENA	AMITAV TRIPATHY	// DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar) CRREV/0000014/2023
		VS	VS	()
95	CRLMC/0001872/2023	STATE OF ODISHA SNEHALATA PRUSTY	S.S.RAY-2	// NAYAGARH /42 /2022
		VS	VS	()
96	CRLMC/0001873/2023	STATE OF ODISHA SIBA @ SIBANANDA PASAYAT	BIKRAM CHANDRA GHADEI	// BERHAMPUR TOWN /267 /2022
		VS	VS	()
97	CRLMC/0001874/2023	STATE OF ODISHA PRASANTA KUMAR PRADHAN	SAMIR KUMAR MISHRA	// BURLA /601 /2020
		VS	VS	()
98	CRLMC/0001875/2023	STATE OF ODISHA MADHUSMITA SAMANT	JAYDEEP PAL	// MARKAT NAGAR /108 /2022
		VS	VS	()
99	CRLMC/0001876/2023	STATE OF ODISHA GULAB HASIM @ GALIB HASMI	ASIT KUMAR JENA	// PAHALA /49 /2022
		VS	VS	()
100	CRLMC/0001877/2023	STATE OF ODISHA PRAFULLA SARANGI @ PRAFULLA KUMARI SARAN	PRANAB RANJAN CHHATOI	// PAHALA /49 /2022
		VS	VS	()
101	CRLMC/0001878/2023	STATE OF ODISHA KATRAGADDA VENKATA MOHAN RAO	AKASH KUMAR PATTAJOSHI	// THUAMUL RAMPUR /25 /2023
		VS	VS	()
102	CRLMC/0001879/2023	STATE OF ODISHA ADWAITA KUMAR NATH	DIPTIREKHA NANDA	// RENGALI (SAMBALPUR) /203 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0001880/2023	STATE OF ODISHA SUDHAKAR @ SUDHARSAN KHATUA VS	PRASANTA KUMAR NANDA VS	// BALIPATNA /121 /2011 ()
104	CRLMC/0001881/2023	STATE OF ODISHA KRUSHNA DAS SAHU VS	SRINIBASH SATAPATHY VS	// JHARSUGUDA /462 /2006 ()
105	CRLMC/0001882/2023	STATE OF ODISHA BIBEKANANDA BEHERA VS	SURYA KANTA PRADHAN VS	// BAGDIA /1 /2023 ()
106	CRLMC/0001883/2023	STATE OF ODISHA AJAYA DAS @ AJAY KUMAR DAS VS	DEVASHIS PANDA VS	// JAGATSINGPUR /81 /2015 ()
107	CRLMC/0001884/2023	STATE OF ODISHA SOAIB AKHTAR VS	SOUMYA RANJAN DAS VS	// PLANTSITE /416 /2022 ()
108	CRLMP/0000726/2023	STATE OF ODISHA LEENA ROUT VS	AMIYA KUMAR TARAI VS	// / /0 ()
109	CRLMP/0000727/2023	STATE OF ODISHA PRASAD KUMAR PARIDA VS	AMIYA KUMAR TARAI VS	// / /0 ()
110	CRLMP/0000728/2023	STATE OF ODISHA LAXMIPRIYA DAS VS	ASHOK KUMAR MOHANTY VS	// / /0 ()
111	CRLMP/0000729/2023	STATE OF ODISHA PADMALAYA SAHOO VS	BISWARANJAN DALAI VS	// / /0 ()
112	CRLMP/0000730/2023	STATE OF ODISHA ARALU PATRA VS	ATMAJIT MANMITH DAS VS	// / /0 ()
113	CRLMP/0000731/2023	STATE OF ODISHA NRUSINHA CHARAN SAHOO @ NRUSINGHA SAHOOKSHIROD KUMAR ROUT VS	VS VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLREV/0000195/2023	CHINTA@BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	KHAIRA /47 /2014 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) CRA/0000005/2022
115	CRP/0000018/2023	PRAMOD KUMAR SINGH VS BHABANI SHANKAR SINGH DEO	AMIT PRASAD BOSE VS	// ()
116	FAO/0000188/2023	SUPERINTENDING ENGINEER,RURAL WORKS DIVISION VS SABITA DEHURY	KONRUKAR DAS,A.S.C VS	// ADM CUM COMNR. WORKMAN COMPENSATION,MAYURBHANJ(Mayurbhanj) EC/0000024/2011
117	FAO/0000189/2023	D.M., M/S. UNITED INDIA INSURANCE CO. LTD. VS DWITIKRUSHNA JENA	MAHITOSH SINHA VS	// ()
118	FAO/0000190/2023	SHRIRAM G.I.CO. LTD. VS TAPAN BISOI	G.P DUTTA VS	// ()
119	FAO/0000191/2023	SHRIRAM G.I.CO. LTD. VS SATYABRATA PANDA	G.P DUTTA VS	// ()
120	MACA/0000360/2023	RAMEH CHNADRA DAS VS MINATI PADHI	PRADEEP KUMAR MISHRA VS	// ()
121	MACA/0000361/2023	MAKURU BINDHANI VS AKSHSYA KUMAR PATTANAİK	PRADEEP KUMAR MISHRA VS	// ()
122	MACA/0000362/2023	PRADEEP RANJAN ROURTRAY VS M/S. M.D., SHIVAM COMPANY PVT. LTD., CUTTACK	KAPILA CHARAN NAYAK VS	// ()
123	MACA/0000363/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VS TRILOCHAN MAHALI	BRANCOLOCHAN VS	// ()
124	MACA/0000364/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VS BISHNU CHARAN JENA	BRANCOLOCHAN VS	// ()
125	MACA/0000365/2023	MANAGER, M/S. ROYAL SUNDRAM ALLIANCE INSURANCE CO. LTD.	BRANCOLOCHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	MACA/0000366/2023	KHETRABASI MOHANTY MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.	ABANISH CHAND	//
		VS	VS	0
127	MACA/0000367/2023	SUSANTA KUMAR PARIDA THE DIVL. MANAGER, ICICI LOMBARD G.I.CO. LTD. G.P DUTTA		//
		VS	VS	0
128	RPFAM/0000130/2023	BULU NAIK BISHNUPRIYA BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
129	RPFAM/0000131/2023	UGRASEN JENA RAJIB LOCHAN SETHY	AMIT PRASAD BOSE	//
		VS	VS	0
130	RVWPET/0000132/2023	SUJATA SETHI M/S. PARADEEP PHOSPHATES LTD.	MUKESH PANDA	//
		VS	VS	0
131	RVWPET/0000133/2023	UNION OF INDIA M/S. TATA STEEL LIMITED, BBSR	KAJAL SAHOO	//
		VS	VS	0
132	TRP(C)/0000146/2023	STATE OF ODISHA BARASHA PRIYADARSINI PAGAL	SIDDHARTHA SAMAL	//
		VS	VS	0
133	TRP(C)/0000147/2023	BISWAJEET NATH MANJULATA SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
134	TRPCRL/0000035/2023	PRASANTA KUMAR SAHU NIRUPAMA PRADHAN	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
135	WA/0000743/2023	GOKULANANDA SAHU STATE OF ODISHA	DEBASISH NAYAK, A.G.A.	//
		VS	VS	0
136	WA/0000744/2023	RAJKISHORE GHADEI @ GHADAI STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0000745/2023	ADITYA BHANJAN SAHOO COLLECTOR, SUNDARGARH VS BHISMA DEV BAG	BIGYAN KUMAR SHARMA VS	// // 0 //
138	WA/0000746/2023	STATE OF ODISHA VS SANSODHAN DAS	Y.S.P. BABU, A.G.A. VS	// 0 //
139	WA/0000747/2023	SABITA MOHANTY VS LAXMIPRIYA JENA	BIBEKANANDA BHUYAN VS	// 0 //
140	WA/0000748/2023	STATE OF ODISHA VS SRIDHAR PRADHAN	Y.S.P. BABU, A.G.A. VS	// 0 //
141	WP(C)/0011757/2023	SMC OF AHAMADPUR GOVERNMENT PRIMARY SCHOOL, AHAMADPUR VS STATE OF ODISHA	HOONALAKSHMI SWAIN VS	// 0 //
142	WP(C)/0011758/2023	MAHESWAR TRIPATHY VS COLLECTOR, KHURDA	SARAT CHANDRA MEKAP VS	// 0 //
143	WP(C)/0011759/2023	SURESH CHANDRA DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
144	WP(C)/0011760/2023	KRISHNA SINGH VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
145	WP(C)/0011761/2023	SHIVAM SARAF VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
146	WP(C)/0011762/2023	JASOBANTA RANA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
147	WP(C)/0011763/2023	PRASANNA KUMAR GOUDA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0011764/2023	RATNAKAR BEHERA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
149	WP(C)/0011765/2023	SAROJ KUMAR TUNGA VS STATE OF ODISHA	DEBA PRASAD DAS VS	// 0 //
150	WP(C)/0011766/2023	RASHMI RANJAN MALIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
151	WP(C)/0011767/2023	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
152	WP(C)/0011768/2023	PRAKASH CHANDRA DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
153	WP(C)/0011769/2023	TUKUNA SWAIN VS ADDL. D.M., ANGUL	BHARAT BHUSAN ROUSTRAY VS	// 0 //
154	WP(C)/0011770/2023	ABHI MAJHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
155	WP(C)/0011771/2023	BICHITRA KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
156	WP(C)/0011772/2023	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
157	WP(C)/0011773/2023	CHANDRA KANTA DHIR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
158	WP(C)/0011774/2023	ASHOK KUMAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
159	WP(C)/0011775/2023	SEEMARANI GAJENDRA MOHAPATRA	KARUNAKAR RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0011776/2023	STATE OF ODISHA SUKANTA JENA	SAILABALA JENA	//
		VS	VS	0
161	WP(C)/0011777/2023	STATE OF ODISHA RATNAKAR DAS	GOPAL CHARAN MOHANTY	//
		VS	VS	0
162	WP(C)/0011778/2023	THE COLLECTOR, JAJPUR KARPURI JENA	SAILABALA JENA	//
		VS	VS	0
163	WP(C)/0011779/2023	STATE OF ODISHA TOPHANI SUBUDHI	SAILABALA JENA	//
		VS	VS	0
164	WP(C)/0011780/2023	STATE OF ODISHA BIRENDRA KUMAR PADHEE	ANIL KUMAR DAS	//
		VS	VS	0
165	WP(C)/0011781/2023	STATE OF ODISHA HRUSHIKESH BADHAI	ANIL KUMAR DAS	//
		VS	VS	0
166	WP(C)/0011782/2023	STATE OF ODISHA TARIT KUMAR BARPANDA	ANIL KUMAR DAS	//
		VS	VS	0
167	WP(C)/0011783/2023	STATE OF ODISHA ABANI PANIGRAHI	LAXMAN BHOI	//
		VS	VS	0
168	WP(C)/0011784/2023	STATE OF ODISHA DHARMENDRA PRADHAN	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
169	WP(C)/0011785/2023	STATE OF ODISHA AJIT KUMAR MALLICK	KSHIROD KUMAR PAHIL	//
		VS	VS	0
170	WP(C)/0011786/2023	THE DY. DIRECTOR CONSOLIDATION, JAJPUR SASHI DEI	AFRAAZ SUHAIL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0011787/2023	STATE OF ODISHA GIRISH CHANDRA BEHERA VS	SHARMISTHA SAMAL VS	// // 0
172	WP(C)/0011788/2023	STATE OF ODISHA BRUNDABAN MAHANAND VS	BIJAYA KUMAR BEHERA I VS	// // 0
173	WP(C)/0011789/2023	STATE OF ODISHA SINGARI RAMAKRISHNA VS	SHARMISTHA SAMAL VS	// // 0
174	WP(C)/0011790/2023	STATE OF ODISHA SHANTANU KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
175	WP(C)/0011791/2023	STATE OF ODISHA LAXMIDHAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
176	WP(C)/0011792/2023	STATE OF ODISHA SANTILATA PANIGRAHI VS	SHARMISTHA SAMAL VS	// // 0
177	WP(C)/0011793/2023	STATE OF ODISHA BIJAYA KUMAR DHIR VS	SHARMISTHA SAMAL VS	// // 0
178	WP(C)/0011794/2023	STATE OF ODISHA KALI CHARANA PANIGRAHY VS	SHARMISTHA SAMAL VS	// // 0
179	WP(C)/0011795/2023	STATE OF ODISHA SAURI SETHI VS	SHARMISTHA SAMAL VS	// // 0
180	WP(C)/0011796/2023	STATE OF ODISHA DEBARAJ SAHOO VS	SHARMISTHA SAMAL VS	// // 0
181	WP(C)/0011797/2023	STATE OF ODISHA HEMANTA KUMAR MALLICK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0011798/2023	ABHIRAM BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
183	WP(C)/0011799/2023	BISWANATH TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
184	WP(C)/0011800/2023	AHALYA SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
185	WP(C)/0011801/2023	DIGAMBAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	WP(C)/0011802/2023	SUBASH CHANDRA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
187	WP(C)/0011803/2023	CHONGA SREERAMULU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
188	WP(C)/0011804/2023	BIREN KUMAR PANIGRAHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0011805/2023	ANJALI KUMARI MAHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR SAMAL VS	// 0 //
190	WP(C)/0011806/2023	SURESH KHATOI VS THE PRINCIPAL SECY., PUBLIC WORKS DEPT., BBSR	SANTOSH KUMAR SAMANTARAY VS	// 0 //
191	WP(C)/0011807/2023	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	WP(C)/0011808/2023	BIJAYALAXMI PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
193	WP(C)/0011809/2023	PRABHASINI @ PRAVASINI BAHU	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0011810/2023	BIJAYA KUMAR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0011811/2023	MANJULATA NAYAK	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SRVICES TAX, ODISHA		//
196	WP(C)/0011812/2023	RATNAKAR PALEI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0011813/2023	SANTOSH KUMAR BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0011814/2023	SANTOSH KUMAR SAMAL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0011815/2023	SAMBIT PADHI	RAMANI KANTA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0011816/2023	SHIBA PRASAD BISWAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0011817/2023	GOBINDAPUR PACS LTD., KENDRAPARA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0011818/2023	MANJULATA NAYAK	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//
203	WP(C)/0011819/2023	RANJULATA BEHERA	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
204	WP(C)/0011820/2023	BISIKESHAN BEHERA	BIJAY PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0011821/2023	THE ADDL. STATE TAX OFFICER CT AND GST, KEONJHAR CIRCLE M/S. DIPTANANDA ROUTRAY VS COMMISSIONER OF CT AND GST,ODISHA	KRUSHNA CHANDRA SAHU VS	// // 0 //
206	WP(C)/0011822/2023	SRIKANTA PANDA VS COMMISSIONER-CUM-SECY., HOME DEPT., BBSR	KARUNAKAR RATH VS	// 0 //
207	WP(C)/0011823/2023	BABRUBAHAN MOHAPATRA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
208	WP(C)/0011824/2023	SANDHYARANI BARIK VS UNION OF INDIA	BIBEKANANDA BHUYAN VS	// 0 //
209	WP(C)/0011825/2023	SAROJ KUMAR PADHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
210	WP(C)/0011826/2023	NIRUPAMA MOHANTY VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
211	WP(C)/0011827/2023	ANANDA CHANDRA PARIDA VS STATE OF ODISHA	LALIT MOHAN NANDA VS	// 0 //
212	WP(C)/0011828/2023	SUSHIL KUMAR JHA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
213	WP(C)/0011829/2023	TIKINI MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
214	WP(C)/0011830/2023	ASHWINI KUMAR PRADHAN VS MANISHA BISOYI	NIRANJAN LENKA VS	// 0 //
215	WP(C)/0011831/2023	NABA KRISHNA CHOUDHURY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0011832/2023	BARENDRA PATRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
217	WP(C)/0011833/2023	JAGABANDHU BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
218	WP(C)/0011834/2023	KANCHAN BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
219	WP(C)/0011835/2023	PARSURAM DASH VS COLLECTOR, SUNDARGARH	OMKAR DEVDAS VS	// 0 //
220	WP(C)/0011836/2023	JOGENDRA NATH DANDSENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0011837/2023	M/S. MANOJ KUMAR MOHAPATRA VS COMMNR OF CT AND GST, ODISHA, CTC.	KSHIROD KUMAR SAHOO VS	// 0 //
222	WP(C)/0011838/2023	CHAITANYANANDA JYOTIRMAYA RATH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
223	WP(C)/0011839/2023	DASARATHI JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0011840/2023	LOKANATH PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0011841/2023	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0011842/2023	TUSHAR RANJAN BARIK VS UNION OF INDIA	PRASANTA KUMAR PANDA VS	// 0 //
227	WP(C)/0011843/2023	PEETAMBAR DALABEHERA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0011844/2023	ROHITA KHAMARI	PRASANTA KUMAR PANDA	//
		VS	VS	0
		UNION OF INDIA		//
229	WP(C)/0011845/2023	RABINDRANATH PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0011846/2023	SACHIDANANDA PADHAN	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0011847/2023	ULLASH CHANDRA JENA	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0011848/2023	NILAKANTHA MAHANTA	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0011849/2023	CHAKRADHARA PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0011850/2023	NIRMALA KUMARI DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0011851/2023	PRAMODA KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0011852/2023	RAMAKANTA PALAI	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0011853/2023	GYANENDRA NARAYAN PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0011854/2023	PRAVAKAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0011855/2023	STATE OF ODISHA BHIKARI CHARAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0011856/2023	STATE OF ODISHA BIDYUT KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0011857/2023	STATE OF ODISHA SANJUKTA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0011858/2023	STATE OF ODISHA KHAGESWAR MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0011859/2023	STATE OF ODISHA SUDHIR KUMAR PARIDA VS	SUBHAM SHARMA VS	// // ()
244	WP(C)/0011860/2023	STATE OF ODISHA NIRAKARA PRADHAN VS	AMIT KUMAR NATH VS	// // ()
245	WP(C)/0011861/2023	THE BLOCK DEVELOPMENT OFFICER, DEOGARH NIROD KUMAR PANDA VS	S.P.NATH VS	// // ()
246	WP(C)/0011862/2023	STATE OF ODISHA BHAWANI SHANKAR KISHAN VS	SUBHAM SHARMA VS	// // ()
247	WP(C)/0011863/2023	STATE OF ODISHA KUMAR MANI KHILAR VS	LAXMIKANTA MOHANTY VS	// // ()
248	WP(C)/0011864/2023	STATE OF ODISHA UMAKANTA DASH VS	S.P.NATH VS	// // ()
249	WP(C)/0011865/2023	STATE OF ODISHA SANJIB KUMAR DEY VS STATE OF ODISHA	SUBHAM SHARMA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0011866/2023	BIDYADHAR PALAI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
251	WP(C)/0011867/2023	SIBALAXMI PANDA VS STATE OF ODISHA	S.P.NATH VS	// 0 //
252	WP(C)/0011868/2023	ROJI JENA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
253	WP(C)/0011869/2023	SARAT CHANDRA DAKUA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
254	WP(C)/0011870/2023	SAMEER KUMAR KHOSLA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
255	WP(C)/0011871/2023	BIJAYA BARIKI VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
256	WP(C)/0011872/2023	KARTIK CHANDRA DALAI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
257	WP(C)/0011873/2023	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
258	WP(C)/0011874/2023	YASHODA VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //
259	WP(C)/0011875/2023	JAYANANDA BAGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
260	WP(C)/0011876/2023	RAJESH KUMAR GHADAI VS COMMISSIONER OF CT AND GST, ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
261	WP(C)/0011877/2023	SAMERENDRA MOHAPATRA	KSHIROD KUMAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0011878/2023	INCOME TAX OFFICER,NATIONAL FACELESS ASSESSMENT CENTRE,DELHI SURYAKANTI SAHU	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
263	WP(C)/0011879/2023	STATE OF ODISHA M/S BISWESWAR ROUT SECURITY AGENCY, CUTTACK	SIDHARTH PRASAD DAS	//
		VS	VS	0
264	WP(C)/0011880/2023	FOOD CORP. OF INDIA, NEW DELHI SANATAN SWAIN	SIDHARTH PRASAD DAS	//
		VS	VS	0
265	WP(C)/0011881/2023	STATE OF ODISHA SAMBARI NAIK	PULAKESH MOHANTY	//
		VS	VS	0
266	WP(C)/0011882/2023	STATE OF ODISHA PATI KHILLA	CHITTA RANJAN LENKA	//
		VS	VS	0
267	WP(C)/0011883/2023	STATE OF ODISHA ALLI AHEMAD	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
268	WP(C)/0011884/2023	MANAGING DIRECTOR, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR SHANKAR BISI	SANJIBANI MISHRA	//
		VS	VS	0
269	WP(C)/0011885/2023	STATE OF ODISHA DISTRICT ATHLETIC ASSOCIATION, PURI	AMIT PRASAD BOSE	//
		VS	VS	0
270	WP(C)/0011886/2023	STATE OF ODISHA NIRMAL KUMAR SATPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
271	WP(C)/0011887/2023	STATE OF ODISHA SAILENDRI JANI	RAMAKANTA SARANGI	//
		VS	VS	0
272	WP(C)/0011888/2023	THE STATE OF ODISHA URMILA SAHOO	RAMAKANTA SARANGI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0011889/2023	THE STATE OF ODISHA SANGRAM OJHA VS	PABITRA KUMAR BEHERA VS	// // ()
274	WP(C)/0011890/2023	STATE OF ODISHA ROSAN PRADHAN VS	BISWAJIT NAYAK VS	// // ()
275	WP(C)/0011891/2023	STATE OF ODISHA LAXMIDHAR SAHOO VS	RAMAKANTA SARANGI VS	// // ()
276	WP(C)/0011892/2023	THE STATE OF ODISHA BALAJI PRADHAN VS	JYOTIRMAYA SAHOO VS	// // ()
277	WP(C)/0011893/2023	STATE OF ODISHA SOUMYAJIT CHAMPATI VS	BISWAJIT NAYAK VS	// // ()
278	WP(C)/0011894/2023	STATE OF ODISHA RUDRA NARAYAN MISHRA VS	DILLIP KUMAR SAHOO VS	// // ()
279	WP(C)/0011895/2023	UNION OF INDIA SK ABDUL RAHIM VS	KUNJA SUNDAR DAS VS	// // ()
280	WP(C)/0011896/2023	MANAGER, EAST COAST RAILWAY, BBSR JANENDRA PRASAD BEHERA VS	KUNJA SUNDAR DAS VS	// // ()
281	WP(C)/0011897/2023	MANAGER EAST COST RAILWAY, KHURDA JNANENDRA PRASAD BEHERA VS	KUNJA SUNDAR DAS VS	// // ()
282	WP(C)/0011898/2023	MANAGER, EAST COAST RAILWAY, BBSR JNANENDRA PRASAD BEHERA VS	KUNJA SUNDAR DAS VS	// // ()
283	WP(C)/0011899/2023	MANAGER, EAST COAST RAILWAY, BBSR KRUPASINDHU PADHIARY VS	KUNJA SUNDAR DAS VS	// // ()
		THE HONOURABLE COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0003720/2023	SUSHANTA SAHU @ GAGAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /143 /2023 () //
285	ABLAPL/0003721/2023	REENASWAMI PANIGRAHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /227 /2023 () //
286	ABLAPL/0003722/2023	PAPU @ SOUMYARANJAN ROUT VS STATE OF ODISHA	BIRANCHI NARAYAN SAMAL VS	DHENKANAL SADAR /203 /2023 () //
287	ABLAPL/0003723/2023	TAPAN KUMAR NATH VS STATE OF ODISHA	SWASTIK MOHANTY VS	DHARMASALA /194 /2023 () //
288	ABLAPL/0003724/2023	DR. ARJUN SAHU VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	MAHILA P.S. BUXIBAZAR /42 /2023 () //
289	ABLAPL/0003725/2023	JAGANNATH DALAI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /79 /2023 () //
290	ABLAPL/0003726/2023	CHAKRADHAR JENA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	ALAKUNDA /7 /2023 () //
291	ABLAPL/0003727/2023	RAKESH SRICHANDAN @ MITU VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIANTA P.S. /464 /2022 () //
292	ABLAPL/0003728/2023	RABINDRA KUMAR SAHOO @ RABINDRA SAHU VS STATE OF ODISHA	TARUN KUMAR BISWAL VS	BADACHANA /81 /2023 () //
293	ABLAPL/0003729/2023	LAXMIPRIYA PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
294	ABLAPL/0003730/2023	GHANASHYAM BHOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /91 /2023 () //
295	ABLAPL/0003731/2023	UTTAM SAHU	SANTOSH KUMAR MAHANTY	POLASARA PS /120 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0003732/2023	SANJIB HARIPAL	BHOJARAJ SETH	TARBHA /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0003733/2023	ARUN KUMAR DAS	SATYA RANJAN MULIA	SALIPUR /44 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0003734/2023	RANJAN KUMAR DAS	SAMBEET PATTANAYAK	NIMAPADA /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0003735/2023	NALINI PRUSTY	HEMANT KUMAR MUND	CUTTACK VIGILANCE /7 /2018
		VS	VS	()
		ENFORCEMENT DIRECTORATE, BBSR		//
300	ABLAPL/0003736/2023	SACHITRA JENA @ SACHIDANANDA JENA	ANUGRAHA NARAYAN SAMANTARAY	KUJANGA /174 /2023
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0003737/2023	SADANANDA BHATTA	SOUMYA MISHRA	BARIPADA TOWN /241 /2023
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0003738/2023	GANESH JUADI	SACHIDANANDA PADHEE	ATTABIRA /180 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0003739/2023	GANESH JUADI	SACHIDANANDA PADHEE	ATTABIRA /306 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0003740/2023	SOUMYA RANJAN SWAIN	SUSANTA KUMAR PRADHAN (2)	MAHILA P.S. BUXIBAZAR /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0003741/2023	KAMALA SETHY	BIJAYA KUMAR DASH	UMERKOTE /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0003742/2023	SANTOSH KUMAR BEHERA@GOURA	RONALISHA PRADHAN	TANGI (KHURDA) /309 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0003743/2023	STATE OF ODISHA SANTANU BEHERA@SANTUNU BEHERA VS	RONALISHA PRADHAN VS	// TANGI (KHURDA) /309 /2023 ()
308	ABLAPL/0003744/2023	STATE OF ODISHA SAYEED AHMED VS	KSHIROD KUMAR ROUT VS	// SAHADEV KHUNTA /118 /2009 ()
309	ABLAPL/0003745/2023	REPUBLIC OF INDIA PRASANTA PRADHAN VS	BHARAT BHUSAN ROURTRAY VS	// JARAPADA /78 /2023 ()
310	ABLAPL/0003746/2023	STATE OF ODISHA MANOJ KUMAR GIRI VS	PRABIR KUMAR RAY VS	// JAGATSINGPUR /213 /2023 ()
311	ABLAPL/0003747/2023	STATE OF ODISHA LINGARAJ SAHU VS	GOKULANANDA SAHU VS	// JAGDALPUR /158 /2022 ()
312	ABLAPL/0003748/2023	STATE OF ODISHA SAROJ KUMAR SAMAL VS	SUSANTA KUMAR BARAL VS	// / /0 ()
313	ABLAPL/0003749/2023	STATE OF ODISHA SUDARSHAN MAHANA VS	PRADEEPTA KUMAR BEHERA VS	// SORO /93 /2023 ()
314	ABLAPL/0003750/2023	STATE OF ODISHA CHIKU @ SUBRAT KUMAR BISWAL VS	SURYANARAYAN PANIGRAHI VS	// SAHID NAGAR P.S. /59 /2023 ()
315	ABLAPL/0003751/2023	STATE OF ODISHA ARABINDA @ ARBIND ROUT VS	DIBYAJYOTI SAHOO VS	// MARSHAGHAI /191 /2023 ()
316	ABLAPL/0003752/2023	STATE OF ODISHA JITENDRA KUMAR BISWAL VS	RAJAT KUMAR PANDA VS	// NAWAPARA /90 /2023 ()
317	ABLAPL/0003753/2023	STATE OF ODISHA MD TAHASIR ALLI @ AKKA VS	BISWARANJAN DALAI VS	// KUTRA /47 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0003754/2023	ANANDA DHULI VS STATE OF ODISHA	SOMANATH SATAPATHY VS	GUNUPUR /235 /2022 () //
319	ABLAPL/0003755/2023	SRIKANTA KUMBHAR VS STATE OF ODISHA	NIRANJAN MAHARANA VS	RAYAGADA TOWN /158 /2022 () //
320	ABLAPL/0003756/2023	LANDU KHARA @ ARTA KUMAR KHARA@KHORA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	LAXMIPUR /33 /2023 () //
321	ABLAPL/0003757/2023	NITAI @ NITYANANDA BARIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /167 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :13/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	18/2023 CRP/5/2022	NU VISTA LTD.-MP	MOHIT AGARWAL
2	18/2023 WPCRL/46/2023	LABANGA SAHU-MP	SANDIPAN MISHRA
3	19/2023 CRP/4/2022	NU VISTA LTD.-MP	MOHIT AGARWAL
4	19/2023 WPCRL/46/2023	LABANGA SAHU-MP	SANDIPAN MISHRA
5	20/2023 CRP/18/2023	PRAMOD KUMAR SINGH-MP	AMIT PRASAD BOSE
6	38/2023 STREV/6/2022	M/S. AMAN ENTERPRISES-MP	SMITA RANJAN PATNAIK
7	68/2023 LAA/118/2008	SPL.LAND AQ.OFFICER-MP	AG,ASC
8	69/2023 LAA/118/2008	SPL.LAND AQ.OFFICER-MP	AG,ASC
9	70/2023 LAA/118/2008	SPL.LAND AQ.OFFICER-MP	AG,ASC
10	71/2023 LAA/118/2008	SPL.LAND AQ.OFFICER-MP	AG,ASC
11	72/2023 LAA/118/2008	SPL.LAND AQ.OFFICER-MP	AG,ASC
12	73/2023 LAA/118/2008	SPL.LAND AQ.OFFICER-MP	AG,ASC
13	80/2023 WPC(OAC)/2770/2009	ANTARYAMI SAHOO-MP	SIVA SANKAR CHAINI
14	81/2023 WPC(OAC)/2754/2013	GOLAK CHANDRA ROUT-MP	DINESH KUMAR PANDA
15	124/2023 CMAPL/310/2023	ANNAPURNA OJHA-MP	ADV
16	125/2023 RVWPET/132/2023	M/S. PARADEEP PHOSPHATES LTD.-MP	MUKESH PANDA
17	136/2023 CRLMP/478/2021	SARASWATI BEHERA-MP	
18	137/2023 CRLMP/571/2023	SUMITRA SAHOO-MP	
19	152/2023 RPFAM/101/2023	YASHOBANTA NARAYAN PATHY-MP	NIRANJAN SINGH (1)
20	153/2023 RPFAM/130/2023	BISHNUPRIYA BEHERA-MP	ANJAN KUMAR BISWAL
21	154/2023 RPFAM/130/2023	BISHNUPRIYA BEHERA-MP	ANJAN KUMAR BISWAL
22	155/2023 RPFAM/131/2023	RAJIB LOCHAN SETHY-MP	AMIT PRASAD BOSE
23	162/2023 CONTC/1363/2021	SANTOSH KUMAR SWAIN-MP	BIBHUTI BHUSAN SWAIN, MR. JAGANATH PATNAIK
24	162/2023 TRP(C)/476/2022	SWAYAMSHREE NAYAK-MP	ANINDYA KUMAR MISHRA
25	163/2023 TRP(C)/146/2023	BARASHA PRIYADARSINI PAGAL-MP	SIDHARTHA SAMAL
26	164/2023	MANJULATA SAHU-MP	AMIT PRASAD BOSE

27	TRP(C)/147/2023 260/2023 CRLREV/195/2023	CHINTA@BIJAY KUMAR MOHANTY-MP	SK. ZAFARULLA
28	261/2023 CRLREV/195/2023	CHINTA@BIJAY KUMAR MOHANTY-MP	SK. ZAFARULLA
29	262/2023 CRLREV/195/2023	CHINTA@BIJAY KUMAR MOHANTY-MP	SK. ZAFARULLA
30	263/2023 CRLREV/379/2021	RAGHUNATH MAHAKUD@GEDU-MP	SUSIL KUMAR PATNAIK
31	307/2023 FAO/499/2022	BHIMASENA KAR-MP	BIJAYA KUMAR ROUTRAY
32	308/2023 FAO/188/2023	SUPERINTENDING ENGINEER,RURAL WORKS DIVISION-MP	ARUNAKAR DAS,A.S.C
33	309/2023 FAO/188/2023	SUPERINTENDING ENGINEER,RURAL WORKS DIVISION-MP	ARUNAKAR DAS,A.S.C
34	310/2023 FAO/189/2023	D.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	MAHITOSH SINHA
35	311/2023 FAO/190/2023	SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
36	312/2023 FAO/191/2023	SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
37	378/2023 RSA/192/2022	CHAMPABATI KHATUA-MP	MAHESWAR MOHANTY
38	379/2023 RSA/192/2022	CHAMPABATI KHATUA-MP	MAHESWAR MOHANTY
39	380/2023 RSA/192/2022	CHAMPABATI KHATUA-MP	MAHESWAR MOHANTY
40	405/2023 CMP/434/2023	ANANTA BEHERA-MP	SIDHARTHA MISHRA
41	406/2023 CMP/435/2023	SAILABALA MOHARANA-MP	NARAYAN PRASAD PARIJA
42	407/2023 CMP/924/2022	BASANTILATA MISHRA@BASANTI MISHRA-MP	
43	408/2023 CMP/422/2023	JINMAYEE DAS-MP	PRADIP KUMAR RAY
44	409/2023 CMP/422/2023	JINMAYEE DAS-MP	PRADIP KUMAR RAY
45	410/2023 CMP/420/2023	OMKARNAND @ OMKARANANDA PUROHIT-MP	TUSAR KUMAR MISHRA
46	411/2023 CMP/421/2023	OMKARNAND @ OMKARANANDA PUROHIT-MP	TUSAR KUMAR MISHRA
47	412/2023 CMP/775/2018	ANANDA MARG PRACHARAKA SANGHA-MP	M/S.PRANAB KUMAR PASAYAT
48	413/2023 CMP/437/2023	BIDYADHAR PRADHAN-MP	JYOTI PATNAIK
49	557/2023 BLAPL/11772/2022	RAJESH KANDI-MP	SARADA PRASAD DASH
50	558/2023 BLAPL/3793/2023	RAJ KUMAR RANA-MP	SUSHANTA KUMAR JOSHI
51	559/2023 BLAPL/1110/2023	SATENDRA SHAH-MP	
52	560/2023 BLAPL/11397/2022	MUNA @ NARAYAN PATRA-MP	ANANTA NARAYAN PATTANAYAK
53	561/2023 BLAPL/3714/2023	MITA NAIK-MP	KALU CHARAN SWAIN
54	562/2023 BLAPL/12679/2022	ROMAN BAGARTI-MP	
55	563/2023 BLAPL/3538/2023	AZAD ALI-MP	PRAFULLA KUMAR KHATEI
56	564/2023 BLAPL/280/2023	SURAJ PRAKASH-MP	Bitihotra Mahanti
57	642/2023 MACA/360/2023	RAMEH CHNADRA DAS-MP	PRADEEP KUMAR MISHRA

58	643/2023 MACA/361/2023	MAKURU BINDHANI-MP	PRADEEP KUMAR MISHRA
59	644/2023 MACA/363/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.-MP	MANOJ KUMAR MALLICK-MP
60	645/2023 MACA/364/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.-MP	MANOJ KUMAR MALLICK-MP
61	646/2023 MACA/10/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	
62	647/2023 MACA/365/2023	MANAGER, M/S. ROYAL SUNDRAM ALLIANCE INSURANCE CO. LTD.-MP	MANOJ KUMAR MALLICK-MP
63	648/2023 MACA/367/2023	THE DIVL. MANAGER, ICICI LOMBARD G.I.CO. LTD.-MP	G.P DUTTA
64	756/2023 ABLAPL/7337/2021	TULU DHARUA-MP	
65	757/2023 ABLAPL/13782/2022	MANOJ KUMAR MALLICK-MP	GOPAL KRUSHNA MOHANTY
66	758/2023 ABLAPL/4867/2021	JAGADISH BEHERA @ JAKHYA BEHERA-MP	
67	759/2023 ABLAPL/15731/2019	KARUNA @ KARUNAKAR MALLIK-MP	
68	760/2023 ABLAPL/3058/2023	BISHNU CHARAN DEO-MP	
69	761/2023 ABLAPL/9557/2021	ATAL BIHARI BARIK-MP	AMIT PRASAD BOSE
70	762/2023 ABLAPL/8801/2022	RITESH SINGH-MP	JAGABANDHU SAHU
71	763/2023 ABLAPL/8965/2022	RITESH SINGH-MP	JAGABANDHU SAHU
72	764/2023 ABLAPL/1659/2022	SURENDRA KUMAR-MP	
73	765/2023 ABLAPL/16499/2022	ARCHITA MUKHI-MP	DAYANIDHI MOHANTY
74	766/2023 ABLAPL/14739/2022	JUNASH @ JUNESH SWALSINGH-MP	
75	767/2023 ABLAPL/1064/2023	ASISMAYEE DAS-MP	
76	768/2023 ABLAPL/79/2023	ASHOK JENA @ ASHOK KUMAR JENA-MP	
77	769/2023 ABLAPL/6264/2020	SATYARANJAN HARICHANDAN @ RAY-MP	
78	874/2023 CRLA/115/2023	DINA@DANABANDHU DASH-MP	SURESH KUMAR JENA, LAXMI SHARAMA
79	875/2023 CRLA/351/2023	ACHYUTANANDA@RAMESH PARIDA-MP	RAMESH CHANDRA MAHARANA
80	876/2023 CRLA/351/2023	ACHYUTANANDA@RAMESH PARIDA-MP	RAMESH CHANDRA MAHARANA
81	877/2023 CRLA/661/2022	SIBRAJ ROUT@ANAND-MP	TRILOCHAN NANDA
82	878/2023 CRLA/405/2023	KUNI SAHU-MP	AMLAN SHAKTI PAUL
83	879/2023 CRLA/405/2023	KUNI SAHU-MP	AMLAN SHAKTI PAUL
84	880/2023 CRLA/743/2018	PRASANT NAIK-MP	PRASANTA KUMAR SAHOO
85	881/2023 CRLA/178/2022	SUKADEBA ROUT@HINA-MP	PRASANT KUMAR SAHOO
86	882/2023 CRLA/577/2014	SUDARSHAN@SUKANT KU.-MP	M/S.DEBASNAN DAS
87	883/2023 CRLA/269/2023	JOGESWAR NAYAK-MP	BIJAY KUMAR BEHERA
88	884/2023 CRLA/108/2019	BAILOCHAN BEHERA-MP	SATYABRATA MOHANTY
89	1304/2023	PADMA BHUSAN DASH-MP	RANJAN KUMAR SAHOO

90	CRLMC/1870/2023 1305/2023	PADMA BHUSAN DASH-MP	RANJAN KUMAR SAHOO
91	CRLMC/1870/2023 1307/2023	PRASANTA KUMAR PRADHAN-MP	SAMIR KUMAR MISHRA
92	CRLMC/1874/2023 1308/2023	PRAFULLA SARANGI @ PRAFULLA KUMARI SARANGI-MP	PRANAB RANJAN CHHATOI
93	CRLMC/1877/2023 1309/2023	ADWAITA KUMAR NATH-MP	DIPTIREKHA NANDA
94	CRLMC/1879/2023 1310/2023	SANTOSH ROUSTRAY-MP	PRAFULLA KU.KAR
95	CRLMC/895/2020 1311/2023	BIBEKANANDA BEHERA-MP	SURYA KANTA PRADHAN
96	CRLMC/1882/2023 1312/2023	KATRAGADDA VENKATA MOHAN RAO-MP	AKASH KUMAR PATAJOSHI
97	CRLMC/1878/2023 1313/2023	RASANANDA KALASA @ RASANANDA KALASHA-MP	SANJIB KUMAR BHANJADEO
98	CRLMC/1459/2023 1314/2023	RASANANDA KALASA@RASANANDA KALASHA-MP	SANJIB KUMAR BHANJADEO
99	CRLMC/1452/2023 1893/2023	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.-MP	
100	WA/1441/2022 1894/2023	BRANCH MANAGER,TATA MOTORS FINANCE LTD.-MP	PRAKASH KUMAR MISHRA
101	WA/722/2023 1895/2023	STATE OF ODISHA-MP	DEBASISH NAYAK, A.G.A.
102	WA/743/2023 1896/2023	STATE OF ODISHA-MP	DEBASISH NAYAK, A.G.A.
103	WA/743/2023 1897/2023	BRANCH MANAGER, TATA MOTORS FINANCE LTD.-MP	PRAKASH K. MISHRA
104	WA/696/2023 1898/2023	SANTILATA LENKA-MP	M/S.BIDYADHAR PRADHAN
105	WA/442/2018 1899/2023	BRANCH MANAGER, TATA MOTORS FINANCE LTD.-MP	PRAKASH K. MISHRA
106	WA/696/2023 1900/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
107	WA/744/2023 1901/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
108	WA/744/2023 1902/2023	COLLECTOR, SUNDARGARH-MP	BIGYAN KUMAR SHARMA
109	WA/745/2023 1903/2023	COLLECTOR, SUNDARGARH-MP	BIGYAN KUMAR SHARMA
110	WA/745/2023 1904/2023	SABITA MOHANTY-MP	BIBEKANANDA BHUYAN
111	WA/747/2023 1905/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
112	WA/746/2023 1906/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
113	WA/746/2023 1907/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
114	WA/746/2023 1908/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
115	WA/748/2023 1909/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
116	WA/748/2023 1910/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
117	WA/748/2023 5449/2023	SMC OF AHAMADPUR GOVERNMENT PRIMARY SCHOOL	KUNIPKUMAR SWAIN
118	WP(C)/11757/2023 5450/2023	SHIVAM SARAF-MP	BIRAJA PRASANNA DAS
119	WP(C)/11761/2023 5451/2023	KRUSHNA CHANDRA BEHERA-MP	SUBHENDU KUMAR NAYAK
120	WP(C)/11767/2023 5452/2023	TUKUNA SWAIN-MP	BHARAT BHUSAN ROUSTRAY
	WP(C)/11769/2023		

121	5453/2023 WP(C)/2241/2022	RASMITA KUMARI MOHANTY-MP	BIRAJA PRASANNA SATAPATHY
122	5454/2023 WP(C)/11773/2023	CHANDRA KANTA DHIR-MP	PRAFULLA KUMAR RATH
123	5455/2023 WP(C)/2096/2023	KUMUD AGUPATRA-MP	P.V.BALAKRISHNA
124	5456/2023 WP(C)/16504/2021	DR.SUSHANTA KUMAR DASH-MP	DINESH KUMAR PANDA
125	5457/2023 WP(C)/11775/2023	SEEMARANI GAJENDRA MOHAPATRA-MP	KARUNAKAR RATH
126	5458/2023 WP(C)/35284/2022	BANAMALI SASMAL-MP	
127	5459/2023 WP(C)/11776/2023	SUKANTA JENA-MP	SAILABALA JENA
128	5460/2023 WP(C)/33801/2022	KALINGA WARRIOR SECURITY SERVICE, CUTTACK-MP	RAKESH BEHERA
129	5461/2023 WP(C)/11777/2023	RATNAKAR DAS-MP	GOPAL CHARAN MOHANTY
130	5462/2023 WP(C)/11778/2023	KARPURI JENA-MP	SAILABALA JENA
131	5463/2023 WP(C)/11779/2023	TOPHANI SUBUDHI-MP	SAILABALA JENA
132	5464/2023 WP(C)/11785/2023	AJIT KUMAR MALLICK-MP	KSHIROD KUMAR PAHIL
133	5465/2023 WP(C)/2618/2017	KEDAR BAGARTI-MP	MR.L.N.RAYATSINGH,M/S UPENDRA SAMAL,C.D.SAHU
134	5466/2023 WP(C)/11638/2022	SUDHANSU SEKHAR MOHANTY-MP	SURYA NARAYAN PATNAIK
135	5467/2023 WP(C)/11440/2020	KALANDI CHARAN PATI-MP	
136	5468/2023 WP(C)/5955/2023	PRAGNYA PRITAM JENA-MP	PRANAB RANJAN CHHATOI
137	5469/2023 WP(C)/11805/2023	ANJALI KUMARI MAHAPATRA-MP	SOUBHAGYA KUMAR SAMAL
138	5470/2023 WP(C)/11811/2023	MANJULATA NAYAK-MP	BHABANI PRASAD MOHANTY
139	5471/2023 WP(C)/11814/2023	SANTOSH KUMAR SAMAL-MP	SHASHI BHUSAN JENA
140	5472/2023 WP(C)/11815/2023	SAMBIT PADHI-MP	RAMANI KANTA PATTANAIAK
141	5473/2023 WP(C)/4910/2023	KUNJA BIHARI BEHERA-MP	PRAFULLA KUMAR RATH
142	5474/2023 WP(C)/11816/2023	SHIBA PRASAD BISWAL-MP	PRAFULLA KUMAR RATH
143	5475/2023 WP(C)/11817/2023	GOBINDAPUR PACS LTD., KENDRAPARA-MP	PRAFULLA KUMAR RATH
144	5476/2023 WP(C)/11818/2023	MANJULATA NAYAK-MP	BHABANI PRASAD MOHANTY
145	5477/2023 WP(C)/11820/2023	BISIKESHAN BEHERA-MP	BIJAY PANDA
146	5478/2023 WP(C)/11821/2023	M/S. DIPTANANDA ROUSTRAY-MP	KRUSHNA CHANDRA SAHU
147	5479/2023 WP(C)/11825/2023	SAROJ KUMAR PADHI-MP	GYANA RANJAN SETHI
148	5480/2023 WP(C)/11826/2023	NIRUPAMA MOHANTY-MP	LAXMIDHAR DASH
149	5481/2023 WP(C)/11828/2023	SUSHIL KUMAR JHA-MP	BISWAJIT PASAYAT
150	5482/2023 WP(C)/11830/2023	ASHWINI KUMAR PRADHAN-MP	NIRANJAN LENKA
151	5483/2023 WP(C)/11852/2023	RAMAKANTA PALAI-MP	PRABIR KUMAR RAY
152	5484/2023	M/S. MANOJ KUMAR MOHAPATRA-MP	KSHIROD KUMAR SAHOO

153	WP(C)/11837/2023 5485/2023	NIROD KUMAR PANDA-MP	S.P.NATH
154	WP(C)/11861/2023 5486/2023	UMAKANTA DASH-MP	S.P.NATH
155	WP(C)/11864/2023 5487/2023	SIBALAXMI PANDA-MP	S.P.NATH
156	WP(C)/11867/2023 5488/2023	YASHODA-MP	ANJAN KUMAR BISWAL
157	WP(C)/11874/2023 5489/2023	RAJESH KUMAR GHADAI-MP	ANJAN KUMAR BISWAL
158	WP(C)/11876/2023 5490/2023	SARBESWAR LENKA-MP	NALINI KANTA DASH
159	WP(C)/31931/2021 5491/2023	SAMERENDRA MOHAPATRA-MP	KSHIROD KUMAR SAHOO
160	WP(C)/11877/2023 5492/2023	PATI KHILLA-MP	CHITTA RANJAN LENKA
161	WP(C)/11882/2023 5493/2023	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
162	WP(C)/35062/2022 5494/2023	LAXMI SINGH-MP	DURGESH NARAYAN RATH
163	WP(C)/11821/2021 5495/2023	LAXMI SINGH-MP	DURGESH NARAYAN RATH
164	WP(C)/11821/2021 5496/2023	DISTRICT ATHLETIC ASSOCIATION, PURI-MP	AMIT PRASAD BOSE
165	WP(C)/11885/2023 5497/2023	LAXMI SINGH-MP	DURGESH NARAYAN RATH
166	WP(C)/11821/2021 5498/2023	ROSAN PRADHAN-MP	BISWAJIT NAYAK
167	WP(C)/11890/2023 5499/2023	BALAJI PRADHAN-MP	JYOTIRMAYA SAHOO
168	WP(C)/11892/2023 5500/2023	SOUMYAJIT CHAMPATI-MP	BISWAJIT NAYAK
	WP(C)/11893/2023		